

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 14th FEBRUARY, 2024, 10:30 A.M.

CP No. 55/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Raisri Achyutananda Srichandan -Vs- S.S. Environics (India) Pvt. Ltd.
Under Section	98 of Companies Act

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. S. Jena, CS

For Respondent (s)

Mr. Shaswat Kr. Rout, Adv.

ORDER

Both sides counsel present. Petitioner counsel has already filed the impleading application, which is under scrutiny. Hence, list the matter on 06.03.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)